

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION
RAJYA SABHA
UNSTARRED QUESTION NO. 2904
ANSWERED ON 18/03/2026

NAAC accreditation of colleges in West Bengal

2904 **Shri Samik Bhattacharya:**

Will the Minister of **Education** be pleased to state:

- (a) number of institutions in West Bengal which were previously accredited by the National Assessment and Accreditation Council (NAAC) but whose accreditation has expired and which are presently not accredited;
- (b) names of such institutions along with the year of last accreditation, grade obtained and the year in which their accreditation lapsed;
- (c) whether these institutions have applied for re-accreditation and the present status of such applications;
- (d) whether UGC or NAAC has issued any advisory to institutions whose accreditation has lapsed; and
- (e) whether any financial grants, autonomy status or academic privileges are linked to valid NAAC accreditation and the impact on such colleges in West Bengal?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUKANTA MAJUMDAR)

(a) to (d): The accreditation of 3 Universities and 100 colleges in West Bengal, which were previously accredited by the National Assessment and Accreditation Council (NAAC), has expired. Further, these institutions have not applied for re-accreditation. Details of such institutions along with the year of last accreditation, grade obtained and the year in which their accreditation lapsed is available at https://www.ugc.gov.in/Content/upload/Parliamnet//7622753_Annexure-List-of-Universities-Colleges-whose-accreditation-validity-has-lapsed-in-WB.pdf .

(e): As per University Grants Commission (Conferment of Autonomous Status Upon Colleges and Measures for Maintenance of Standards in Autonomous Colleges) Regulations, 2023, conferment or extension of autonomous status to colleges is linked to valid NAAC accreditation.

Further, the UGC provides grants only to those universities and colleges which are recognized under Section 12B of the UGC Act, 1956. NAAC accreditation is mandatory for Higher Education Institutions to become eligible for recognition under Section 12B of the UGC Act, 1956.
